## F.No.01(01)/Roster/CESTAT/2017 **Customs, Excise & Service Tax Appellate Tribunal** West Block-2, R.K. Puram, New Delhi - 66

Dated: 21.07.2017

## ORDER NO. 101 of 2017

Hon'ble President is pleased to order the following sitting commencing from 31.07.2017 to 04.08.2017 or till further orders, whichever is earlier, for CESTAT Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	a the contract of the second sec	Customs Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member(Technical)		Excise & Service Tax Division Bench Matters.
Hon'ble Sh. Ashok K. Arya, Member(Technical)	From 31.07.2017 to 04.08.2017	Single Member Bench Matters

- Whenever any Member of a Division Bench is un-available, the other Member of 1. that Bench will hear Single Member matters, as notified.
- 2. On every Friday afternoon special bench sittings will be notified, if any.

**By Order** 51) (A.Mohan Kumar)

Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.

